

24

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① Dr. K. S. Ravichandran, Pres
S. Manjula Devi, Adv
for PR & LO

For Petitioners



② Deepa Mariappan

For Resp. 7-9



for Adv. R. Dhamaraj

ORDER

Counsel for Petitioner present. Counsel for R-6 to R-8 present. Counsel for other Respondent absent. Counsel for the Applicant in C.A. filed u/s 8 of the Arbitration Act called absent. Counsel for R-6 to R-8 is directed to inform the Applicant in C.A. to appear on the next date of hearing. **Put up on 05.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)